

ITEM NO.114

COURT NO.1

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal Nos. 5414-5415/2010

T. UDAYKUMAR

Appellant(s)

VERSUS

RAVICHANDRAN AND ORS.

Respondent(s)

WITH

C.A. No. 5420-5422/2010 (XII)C.A. No. 5423-5425/2010 (XII)C.A. No. 5444-5445/2010 (XII)C.A. No. 5437/2010 (XII)

Date : 27-02-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) :

Mr. R. Padmanabhan, Sr. Adv.
Mr. Arimardhan Sharma, Adv.
Ms. Ruchi Arya, Adv.
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Ms. Mirinalini Ramesh, Adv.
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Mr. Vikas Mehta, AOR
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For Respondent(s) : Mr. S. Thananjayan, AOR

Ms. A. Sumathi, AOR
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Mr. Ashwini Kumar, Adv.

Mr. Sabarish Subramanian, AOR
Mr. Vishnu Unnikrishnan, Adv.
Ms. Jahnavi Taneja, Adv.
Mr. Danish Saifi, Adv.

Mr. Vinodh Kanna B., AOR
Mr. Varun Singh, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Upon the request of the learned counsel for the appellant(s), who states that he is not able to argue the matter today, the appeals are not be taken up today but the same will remain on Board.

(BABITA PANDEY)
COURT MASTER (SH)

(VEENA RANI NAGPAL)
COURT MASTER (NSH)